

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA No. 533 of 2016 IN  
DFR No. 2882 of 2016**

**Dated: 25<sup>th</sup> October, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Jhajjar Power Ltd. . ....Appellant(s)  
Vs.  
Tata Power Delhi Distribution Ltd. ... Respondent (s)**

**Counsel for the Appellant(s) : Mr. Ramanuj Kumar  
Mr. Manpreet Lamba**

**ORDER**

**IA No. 533 of 2016  
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 21.11.2016. Dasti, in addition, is permitted.

List the matter on **21.11.2016.**

**(I.J. Kapoor)  
Technical Member  
Ts/kt**

**(Justice Ranjana P. Desai)  
Chairperson**